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(b) In so far as the Ministry of Rural Development is concerned, while no officer was sent on foreign posting/ foreign assignment during the last five years, the services of three officers were sent, on request, to Inter-Governmental/International Organisations. None of the three officers belongs to SCs/STs.

Regulation of Traffic on Delhi Roads

*732. SHRI RAVI SHANKAR PRASAD. Will the Minister of HOME-AFFAIRS be pleased to state:

(a) whether Government propose to review provisions contained in Regulation 30(1) of Delhi Control of Vehicular and other Traffic on Roads and Streets Regulations, 1980; and

(b) if so, as to why Traffic Police has not considered desirable to ban heavy traffic going inside the residential colony of Shalimar Bagh adjacent to roads of AD/AC/AB/BK Blocks in day and night and divert them through Ring Road since the actual space between the roads is less than 7 meters as 1/3rd of the road is occupied by parking vehicles and pedestrain path is encroched/ altotted by MCD under Tehbajari?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) No, Sir.

(b) Delhi Police have, in exercise of the powers conferred under Regulation 30(I) of Delhi Control of Vehicular and other Traffic on Roads and Streets Regulations, 1980 prohibited the movement of heavy goods vehicles from 7.30 A.M. to 9.30 PM on internal roads of less than 7 meters width in the residential areas of Delhi. However, the road adjacent toAD/AC/AB/BK Blocks in Shalimar Bagh being 25 meters wide does not fall within the purview of the said prohibitor y order. It is otherwise also not advisable to restrict movement of heavy goods vehicles on this road as it serves as the main link between Kela Godown and Ring Road for supply of essential goods to West and South Districts f Delhi.

Financial Crunch in Power Sector

*733. SHRI KRISHNA KUMAR BIRLA: Will the Minister of POWER be pleased to state:

(a) whether Government's attention has been drawn to the news-item captioned "Budget support to power units down" as reported in the 'Business Standard' dated 3rd March, 2000;

(b) whether the budget support given to public sector undertakings in the power sector has gone down by nearly Rs. 230 crores;